GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:577 ANSWERED ON:24.11.2011 NATIONAL RURAL LIVELIHOOD MISSION Panda Shri Baijayant;Pradhan Shri Nityananda

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the status of National Rural Livelihoods Mission;
- (b) the regions that are proposed to be covered under this mission;
- (c) whether the government has reviewed the scheme launched to control poverty in rural sector;
- (d) if so, the details thereof including the targets achieved;
- (e) whether under the new system, the States have been empowered to work-out their own strategy to control poverty in their region;
- (f) if so, the details thereof; and
- (g) the other farmers-friendly measures proposed to be worked out by the Government to help farmers under Mahatma Gandhi National Rural Employment Guarantee Projects?

Answer

MINISTER OF STATE OF MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) & (b): The National Rural Livelihoods Mission (NRLM) has been formally launched on 3rd June 2011 at Banswara, Rajasthan. The NRLM will be implemented in all the States/UTs except Delhi and Chandigarh. The Implementation Framework of NRLM has been prepared and shared with all the States/UTs. The State/UTs are in the process of formation of State Rural Livelihoods Mission and their State action plans for poverty reduction under NRLM.
- (c) & (d): No State/UT has yet started implementing NRLM so the question of review of the scheme or targets achieved does not arise.
- (e) & (f): Under NRLM all the States/UTs are required to prepare their own perspective plan for poverty reduction, which would include an enunciation of the State's proposed strategy of poverty reduction and the budget requirement for the same.
- (g): The other farmer-friendly measures already included to help farmers under MGNREGA are laid down in the list of activities indicated in schedule 1 of NREGA Act, as given below.
- (i) Water conservation and water harvesting;
- (ii) Drought proofing, including afforestation and tree plantation;
- (iii) Irrigation canals, including micro and minor irrigation works;
- (iv) Provision of irrigation facility, horticulture plantation and land development facilities to land owned by household belonging to the Schedule Castes and Schedule Tribes or Below Poverty Line families or to beneficiaries of land reforms or to the beneficiaries under the India Awas Yojna of the Government of India or that of small farmers or marginal farmers as defined in the Agriculture Debt Waiver and Debt Relief Scheme, 2008 or that of Scheduled Tribes or other traditional forest dwellers.
- (v) Renovation of traditional water bodies, including de-silting of tanks;
- (vi) Land development;
- (vii) Flood control and protection works, including drainage in water logged areas